

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 24**

Dated Guwahati, the 24<sup>th</sup> May, 2019

Hon'ble Mr. Justice Arup Kumar Goswami, senior-most Judge of the Gauhati High Court has assumed charge of the office of the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh), with effect from 24<sup>th</sup> May, 2019 as per Government of India's Notification No. K.11019/04/2019-US.II dated 22.05.2019, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Mridul Kumar Kalita  
**REGISTRAR GENERAL I/C**

Memo No.HC.III-30/2018/ 1202-1227 /G dated Guwahati, the 24<sup>th</sup> of May, 2019.

Copy to:-

1. The Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.11019/04/2019-US.II dated 22.05.2019.**
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.11019/04/2019-US.II dated 22.05.2019.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.11019/04/2019-US.II dated 22.05.2019**, for necessary action.
18. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11019/04/2019-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 22<sup>nd</sup> May, 2019.

**NOTIFICATION**

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Arup Kumar Goswami, senior-most Judge of the Gauhati High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Ajjikuttira Somaiah Bopanna relinquishes the charge as Chief Justice of the Gauhati High Court consequent upon his appointment as a Judge of the Supreme Court of India.

*mp*  
22/5/2019

(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tel: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
New Delhi